

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI
CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL BENCH/
THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 23.01.2026

COURT ROOM NO. (1)

I Before Hon'ble Justice (Retd.) C V Bhadang, President & Shri Saktijit Dey, VP & Shri Vikram Singh Yadav, AM

SPECIAL BENCH (Pronouncement)

1 ITA 4453/M/24

Shreyas Naynesh Modi

J (SMC)/
President

13.11.25

II Before Hon'ble Justice (Retd.) C V Bhadang, President

For refixing the hearing or referring the case for Special Bench
Webex ID 26439942653 Password 2026

1 ITA 373 to 375/Bang/25

M/s. Asian Fab Tech Ltd.

Bang/-

2 ITA 1147/Bang/25

M/s. L. K. Trust

Bang/-

3 ITA 1375/Bang/25

M/s. L. K. Trust

Bang/-

COURT ROOM NO. (2)

I Before S/Shri Saktijit Dey, VP & Girish Agrawal, AM

1 SA 123/M/24
(ITA 5993/M/24)

Smart Cube India Pvt. Ltd.

H/-

2 SA 09/M/26
(ITA 164/M/26)

Nrupesh Shah

SMC/-

3 SA 10/M/26
(ITA 270/M/26)

Dimexon Diamonds Ltd.

K/-

4-5 MA 281 & 282/M/25

Rakesh Natwarlal Patel

D/AM

II Before S/Shri Saktijit Dey, VP & Jagadish, AM

1 ITA 4396/M/25

Saroj Bhonsle Naik (**Pron**)

G/VP 20.01.26

2 ITA 5135/M/24

Shapoorji Pallonji Solar Holdings Pvt. Ltd. (**Pron**)

G/VP 13.01.26

3-4 ITA 3977 & 3978/M/25

Supreme Holdings & Hospitality (India) (**Pron**)

G/VP 19.01.26

5-6 ITA 3982 & 3983/M/25

Supreme Holdings & Hospitality (India) (**Pron**)

G/VP 19.01.26

7-10 CO 189 to 192/M/25

Supreme Holdings & Hospitality (India) (**Pron**)

G/VP 19.01.26

COURT ROOM NO. (3)

I Before Smt. Beena Pillai, JM & Shri Arun Khodpia, AM

1 MA 338/M/25

Rubicon Research Ltd. (Formerly Known as Rubicon Research Pvt. Ltd.)

J/JM

2 MA 322/M/25

Savita Co-op Housing Society Ltd.

F/JM

II Before Smt. Beena Pillai, JM & Shri Jagadish, AM

1 ITA 3680/M/17

State Bank of India (PH)

G/-

2 ITA 3882/M/17

State Bank of India (PH)

G/-

COURT ROOM NO. (4)**I Before S/Shri. Vikram Singh Yadav, AM & Sandeep Gosain JM**

1	MA 250/M/13	Mahendra Dhariwal	B/JM
2	MA 251/M/13	Mahendra Dhariwal	B/JM
3	MA 252/M/13	Mahendra Dhariwal	B/JM
4	MA 226/M/25	Sonali Dhawan	G/AM

II Before S/Shri. Vikram Singh Yadav, AM & Rahul Chaudhary, JM

1-5	MA 221 to 225/M/24	Indaco Jeans Pvt. Ltd.	C/AM
6	MA 230/M/25	Shri Unnikrishnan Vadakkedath Sugathan	I/JM

COURT ROOM NO. (5)**I Before Shri Sandeep Gosain, JM**

1	MA 263/M/25	Chitra Avdhesh Mehta	SMC/JM
2	MA 326/M/25	Sudhir N Cheke	SMC/-
3	MA 333/M/25	Milind Amrut Patil	SMC/-
4	MA 336/M/25	Raju Burgomal Varandani	SMC/-

II Before S/Shri Sandeep Gosain, JM & O P Kant, AM

1	MA 293/M/25	Madhuri Sunil Zode	SMC/AM
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III Before S/Shri Sandeep Gosain, JM & Arun Khodpia, AM

1	MA 233/M/25	Nikson Morris Rodricks	B/JM
2	MA 296/M/25	Sterling Holiday Resorts Ltd.	B/JM

COURT ROOM NO. (6)**I Before Shri Om Prakash Kant, AM & Smt. Kavitha Rajagopal, JM**

1	MA 531/M/23	Jamiat Ulema E Relief Foundation	F/JM
2	MA 220/M/25	SP Imperial Star India	H/JM

II Before S/Shri Om Prakash Kant, AM & Sandeep Singh Karhail, JM

1	ITA 5930/M/25	Amit Satpathy (for clarification)	I/-
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III Before S/Shri Om Prakash Kant, AM & Rahul Chaudhary, JM

1	MA 133/M/25	Unique Shanti Developers LLP	F/AM
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COURT ROOM NO. (7)**I Before S/Shri N K Choudhry, JM & Girish Agrawal, AM**

1-5	MA 236 to 240/M/25	Sainath Sakharam Tare	G/JM
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COURT ROOM NO. (5)**I Before S/Shri Pawan Singh, JM & Arun Khodpia, AM**

1	MA 302/M/25	Walmark Garment Co. Pvt. Ltd.	G/JM
2	MA 349/M/25	DSV Air & Sea Pvt. Ltd.	K/JM
3	MA 350/M/25	Tata Communication Transformation Services Ltd.	E/JM

II Before S/Shri Pawan Singh, JM & Girish Agrawal, AM

1	ITA 5242/M/25	Trent Ltd. (for clarification)	H/-
2	ITA 5166/M/25	Trent Ltd. (for clarification)	H/-

COURT ROOM NO. (9)**I Before Smt. Kavitha Rajagopal, JM & Shri Girish Agrawal, AM**

1	ITA 3925/M/23	DSP Investement Managers Pvt. Ltd. (for passing confirmatory order)	D/JM
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COURT ROOM NO. (11)**I Before S/Shri Rahul Chaudhry, JM & Jagadish, AM**

1	MA 244/M/25	Deepak Shambhu Das Bhalla (HUF)	J/AM
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The following cases are adjourned to 30.01.2026

1	MA 20/M/23	Mr. Avil Menezes (IRP) in the case of M/s. Applicamp (I) Ltd.	A/JM
2	MA 534/M/23	M/s. Someshwar Spun Pvt. Ltd.	G/JM
3	MA 239/M/24	M/s. Great Eastern Shipping Co. Ltd.	K/JM
4	MA 242/M/25	Shri Om Prakash Kashirao Official Liquidator of S Kumar Nationwide Ltd.	D/JM
5-6	MA 264/M/25 & 265/M/25	Reid & Taylor (I) Ltd. Shri Ravi Shankar Devarakonda, the official Liquidator	D/JM
7	MA 287/M/25	Direct Media Distribution Ventures Pvt. Ltd.	D/JM
8	MA 188/M/23	M/s. SVP Global Textiles Ltd.	E/JM
9	MA 319/M/25	Amsal Chem Pvt. Ltd.	A/AM
10	MA 329/M/25	M/s. Alucast Engineering Pvt. Ltd.	A/AM
11	ITA 2420/M/25	Rajesh Prakash Wagh (for clarification)	D/-
12	CO 148/M/25	Rajesh Prakash Wagh (for clarification)	D/-


Assistant Registrar